

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

IB

APPLICATION NO. 110 OF 01

Applicant(s)

Respondent(s)

Advocate for
Applicant(s)

Advocate for
Respondent(s)

Notes of the Registry	Orders of the Tribunal
<p>Read my 12/09/03</p> <p>Recd 12/15/03 12/15/03</p>	<p>10.09.2003</p> <p>Mr .B. Khan. : Counsel for the applicant. Mr. Manoj Bhandari : Counsel for the respondents.</p> <p>Mr. Khan says that after filing the O.A the respondents have issued the order dated 29.12.2002, whereby the applicant has been given proper seniority.</p> <p>Since the grievance of the applicant has been redressed this application is dismissed as having become infructuous.</p> <p><i>Recd</i> (G.C. Srivastava) Member (A)</p> <p><i>[Signature]</i> (G.L Gupta) Vice Chairman.</p> <p>Part II and III destroyed in my presence on 24.2.09 under the supervision of section officer as per order dated 13/2/07</p> <p>Section officer (Records)</p>